

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-205/2013/7186/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhrupad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati the 8<sup>th</sup> August, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/23/4679, dtd 05.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 05.08.2023, alongwith station leave permission, from the morning till the evening of 05.08.2023.** Further, the Addl. District & Sessions Judge, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2013/7187/A, dated 08-08-2023**

Copy forwarded for information to:

√1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
